

these films to the offices of American film producers in India; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir. So far, the Film Finance Corporation has contracted for ten films—four from Canada, one from France, one from Bulgaria and four from U.K.

(b) The main features of the policy are non-discriminatory imports on global basis, canalised through the Film Finance Corporation, with emphasis on quality and commercial viability.

(c) The question of utilising the expertise of the established distributors of foreign films is under consideration.

(d) Does not arise

पूर्व चम्पारन जिले में डाक सेवाएं

3200 श्री विभूति मिश्र : क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उत्तर बिहार में पूर्व चम्पारन जिले में डाक सेवा 1974 के अगस्त महीने में अस्तव्यस्त है और डाक के मिलने में हानियों की देरी हो जाती है, और

(ख) यदि हाँ, तो इसको सुव्यवस्थित करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

संचार मंत्री डा० शंकर दत्त शर्मा :

(क) सितम्बर, 1974 के महीने में चम्पारन जिला विनाशकारी बाढ़ की ज्वाला में आ गया था जिससे इस जिले के कई स्थानों

पर रेल और डाक संचार व्यवस्थाएँ अस्तव्यस्त हो गई थी। फलस्वरूप कुछ रेल डाक सेवा सेक्शनों का काम-काज भी अव्यवस्थित हो गया था। इसके अलावा कुछ डाक परिवहन सेवाएँ भी विवशनाय नहीं रह गयी थी।

(ख) सभी सुलभ माधनों में डाक के आवागमन की व्यवस्था की गई थी। बाढ़ पीड़ित इलाकों में रेलों का आवागमन अभी तक पूरी तरह सम्भव नहीं हो पाया है। बिहार के पोस्ट, स्टार जनरल डाक व्यवस्था पर पूरी निगरानी रख रहे हैं और जैसी स्थिति होती है, उसी के मुताबिक समय समय पर व्यवस्था कर रहे हैं।

Functioning of Telephones in the Capital

3201 SHRI S C SAMANTA: Will the Minister of COMMUNICATIONS be pleased to state—

(a) whether the telephones in the Capital towns of New Delhi and Delhi go dead for hours together almost every day and complaints made to the authorities of the telephone Department do not bear any fruit; and

(b) if so, the additional steps taken for improving the situation?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) and (b). No, sir. Steps have been taken for improving the services. These include—

(a) The organisational set up of Delhi Telephones has been recently re-organised to achieve better control and improved performance.

- (2) Dealing of complaints on a decentralised basis by Area Managers.
- (3) The obsolete and old exchange equipments which have completed their life are being gradually replaced.
- (4) Additional relief equipment is being installed wherever necessary to meet the high traffic demands.
- (5) A programme of upgradation of the performance of Crossbar Exchanges is on hand.
- (6) The problem of short supply of spares is being checked and important essential spares are being arranged for from I.T.I.

Television Centres in India and their Radius of Operation

3202. SHRI SHANKER RAO SAVANT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) which are the television centres in India; and

(b) the radius of operation of each one of them (i.e., effective visibility)?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINGH): (a) T. V. Centre, Delhi, T.V. Centre, Bombay, T.V. Centre, Srinagar, T.V. Transmitting Centre, Amritsar, T.V. Relay Centre, Poona.

(b) Approximate range of the T.V. Centres is given below:—

Delhi	60 KMS
Bombay	70—100 KMS
Srinagar	30—70 KMS
Amritsar	65 KMS
Poona	50—90 KMS

2921 LS—8.

12.00 hrs.

(Interruptions)

MR. SPEAKER: How can you raise it without notice to me? I am not allowing that. I am not calling you. I have not called any Member.

(Interruptions)

MR. SPEAKER: There is no notice with me. I am not allowing this. There is no question of your drawing my attention to it unless you give me a notice. Kindly sit down.

(Interruptions)

MR. SPEAKER: Mr. Munsi, you will kindly sit down. You do not give any notice. You do not inform the Speaker. You abruptly get up and start speaking. What is all this? After all there should be something before me, some order of business.

(Interruptions)

श्री अटल बिहारी वाजपेयी (ग्वालियर):

अध्यक्ष महोदय, हमे श्री ललित नारायण मिश्र के खिलाफ प्रिविलेज मोशन पेश करने की इजाजत दीजिये। वह आपके विचाराधीन है।

(Interruptions)

MR. SPEAKER: All of you will please sit down. I cannot try my lung power. There is no notice from you. I shall not allow this. You will please sit down.

May I request all of you to please sit down. So far as the privilege motion, against this hon. Member is concerned, there is nothing before me; no notice was given; no information was given.

SHRI S. M. BANERJEE (Kanpur): I rise on a point of order.

MR. SPEAKER: Please sit down. Some motions were moved during the pendency of the previous motion about Tulmohan Ram and others....

(Interruptions)